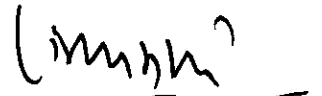


F.No.A-11011/1/2005-Estt./5412
National Human Rights Commission
(Establishment Section)

Dated, the 25th June, 2020

Secretary General has directed to upload the details of sanctioned posts of NHRC and Sanction Orders of the same available with the Establishment Section on the NHRC Website.

2. Please find enclosed copy of the above mentioned documents for further necessary action at your end.



(Sanjay Kumar)

Under Secretary (Estt.)

Encl: As above (39 pages)

To
SSA, NHRC

SANCTIONED POSTS OF NHRC

No.	Designation	No. of Posts Sanctioned	Pay Level as per 7 th CPC	Pay Matrix as per 7 th CPC
1.	Secretary General	1	17	225000
2.	Director General (Investigation)	1	16	205400-224400
3.	Registrar (Law)	1	15	182200-224100
4.	Joint Secretary	2	14	144200-218200
5.	Presenting Officer	5	14	144200-218200
6.	Dy. Inspector General of Police	1	13A	131100-216600
7.	Sr. Superintendent of Police	4	13	118500-214100
8.	Director	1	13	118500-214100
9.	Joint Registrar	1	13	118500-214100
10.	Deputy Registrar	3	12	78800-209200
11.	Joint Director (Research)	1	12	78800-209200
12.	Sr. PPS	1	12	78800-209200
13.	Dy. Secretary	1	12	78800-209200
14.	Under Secretary	3	11	67700-208700
15.	Assistant Registrar	11	11	67700-208700
16.	Principal Private Secretary	7	11	67700-208700
17.	Sr. Research Officer	2	11	67700-208700
18.	Deputy Director (M&C)	1	11	67700-208700
19.	Sr. System Analyst	1	11	67700-208700
20.	Assistant Director (Publication)	1	10	56100-177500
21.	Sr. Accounts Officer	1	10	56100-177500
22.	Assistant Director (Hindi)	1	10	56100-177500
23.	Research Officer	2	10	56100-177500
24.	Librarian/Documentation Officer	1	10	56100-177500
25.	System Analyst	1	10	56100-177500
26.	Dy. Superintendent of Police	11	9	53100-167800
27.	Section Officer	15	8	47600-151100
28.	Private Secretary	14	8	47600-151100
29.	Assistant Accounts Officer	3	8	47600-151100
30.	Inspector	26	7	44900-142400
31.	Sr. Research Assistant	1	7	44900-142400
32.	Personal Assistant	21	7	44900-142400
33.	Assistant	37	7	44900-142400
34.	Programmer	1	7	44900-142400
35.	Sr. Translator (Hindi)	1	7	44900-142400
36.	Research Assistant	3	6	35400-112400
37.	Programmer Assistant	3	6	35400-112400
38.	Accountant	3	6	35400-112400
39.	Junior Translator	2	6	35400-112400
40.	Dy. Documentation Officer	1	6	35400-112400
41.	Jr. Accountant	3	5	29200-92300
42.	Steno Grade - D	22	4	25500-81100
43.	Upper Division Clerk	11	4	25500-81100
44.	Assistant Librarian	1	4	25500-81100
45.	Constable	12	3	21700-69100
46.	Lower Division Clerk	20	2	19900-63200
47.	Staff Car Driver	12	e. 4 Posts in Level 2 f. 3 Posts in Level 4 g. 4 Posts in Level 5 h. 1 Post in Level 6	e. 19900-63200 f. 25500-81100 g. 29200-92300 h. 35400-112400
48.	Dispatch Rider	2	2	19900-63200
49.	Multi Tasking Staff	78	1	18000-56900
	TOTAL	358		

5 No. (R)

① 2

No. 13026/164/93-K.III
Government of India/Ministat Sarkar
Ministry of Home Affairs/Grih Mantralaya
(Human Rights Cell)

.....

North Block, New Delhi-110001.

Dated, the 19.11.1993

O R D E R

Sanction of the President is hereby accorded to the creation of a temporary post of Additional Secretary (Rs.7300-7300/-) for the National Human Rights Commission for a period of 2 years, from the date this is filled up on contract basis.

2. The expenditure involved is debitabto to the major head "2070"-C-Other Administrative Services-C.2-Special Commission of Enquiry-C.2(1)-Other Commissions-C.2(1)(7)-Human Rights Commission under grant No.42 for Ministry of Home Affairs for the year 1993-94.

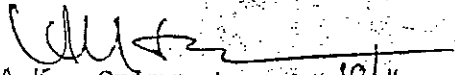
3. This issues with the concurrence of Ministry of Finance vide their UC No.3171-E(Coord)/93 dated 19.11.93, and IFD Diary No.2063/93-F.(D.V) dated 19.11.93.

Sd-

(A.K. Srivastava)
Deputy Secretary (HR)

Copy to :-

1. The Secretary General, National Human Rights Commission.
2. Head of office-cum-Disbursing Officer, National Human Rights Commission.
3. The Department of Expenditure, Ministry of Finance, New Delhi.
4. Finance-III Desk, MHA
5. The Pay & Accounts Officer, MHA(Sectt.), New Delhi
6. Spare copies - 10


(A.K. Srivastava) 19/11
Deputy Secretary (HR)

Government of India/भारत सरकार
Ministry of Home Affairs/गृह मंत्रालय
(Human Rights Cell)

3
10

North Block, New Delhi-110001.
Dated, the 25.11.1993

ORDER

In supersession of order of even number dated 19.11.1993 regarding creation of 26 posts, Sanction of the President is hereby accorded to the creation of following group 'A', 'B', 'C' & 'D' posts for the National Human Rights Commission from the date these are filled up till 28.2.1994.

S.No.	Name of the post & scale of pay	No. of posts
1.	Deputy Secretary (Rs.3700-5000/-)	1
2.	Under Secretary (Rs.3000-4500/-)	2
3.	Section Officer (Rs.2000-3500/-)	2
4.	Special Assistant (Rs.3000-4500/-)	1
5.	PPS (Rs.3000-4500/-)	1
6.	PS (Rs.2000-3500/-)	1
7.	PA (Rs.1640-2900/-)	6
8.	Assistant (Rs.1640-2900/-)	6
9.	LDC-cum-typist (Rs.950-1500/-)	6
10.	Peon (Rs.750-940/-)	12
11.	Driver (Rs.950-1500/-)	6
Total		44

2. The expenditure involved is debitable to the major head "2070-C-Other Administrative Services-C.2-Special Commission of Enquiry-C.2(1)-Other Commissions-C.2(1)(7)-Human Rights Commission under grant No.42 for Ministry of Home Affairs for the year 1993-94.

3. This issues with the concurrence of Ministry of Finance, Department of Expenditure vide their Dy.No.F.5362/JS(Per)/93 dated 23.11.1993 and MHA IFD No.6883/FAH/93 dated 25.11.93.

(A.K. Srivastava)
Deputy Secretary(HR)

Copy to :-

1. The Secretary General, National Human Rights Commission.
2. Head of Office-cum-Disbursing Officer, National Human Rights Commission.
3. The Department of Expenditure, Ministry of Finance, New Delhi.
4. The Pay & Accounts Officer, MHA(Sectt.), New Delhi.
5. Finance-III Desk, MHA
6. Spare copies - 20.

(A.K. Srivastava)

GENERAL ORDER

No.15011/9794-HR.II
GOVERNMENT OF INDIA/BHARAT SARKAR
MINISTRY OF HOME AFFAIRS/GRIH MANTRALAYA
(Human Rights Cell)

(15)

New Delhi, the 24th May, 1994

To

26/5

The Secretary General,
National Human Rights Commission,
New Delhi.

Sir,

I am directed to convey the sanction of the President to the creation of one temporary post of Director General of Police in pay-scale of Rs.7300-7600/7600-8000 from the date the post is filled up till 28th February, 1995.

2. The expenditure involved is debitable to the Major Head "2070"-C-Other Administration Services - C.2-Special Commission of Enquiry-C.2(1) Other Commissions-C.2(1)(7)-Human Rights Commission under Grant No.42 for Ministry of Home Affairs for the year 1994-95.

3. This issues with the concurrence of the Ministry of Finance, Department of Expenditure vide their U.O. No.1578/E-Coord dated 12.5.1994 and MHA IFD No.2585/EA(H)/94 dated 24.5.1994.

(A.K. SRIVASTAVA)

Deputy Secretary to the Government of India

1. Department of Expenditure (E-Coord Branch), Ministry of Finance, New Delhi.
2. Pay and Accounts Officer, MHA (Secretariat), New Delhi.
4. Spare Copies - 20.

Sd -
(A.K. SRIVASTAVA)

Deputy Secretary to the Government of India

27/5
USLE

105/SS/94/D
26/5

Government of India
Ministry of Home Affairs/Grih Mantralaya

New Delhi 1100 01

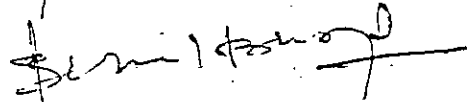
31 May, 1994

/ O R D E R /

Sanction of the President is hereby accorded to the creation of the following temporary group 'A', 'B', 'C' & 'D' posts for the National Human Rights Commission as per the Annexures attached from the date these posts are filled up till 23.2.95.

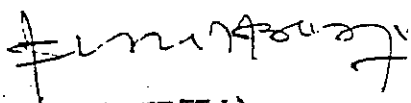
2. The expenditure involved is debitable to the major head "2070"-C-Other Administrative Services-C.2-Special Commission of Enquiry-C.2(1)-Other Commissions-C.2(1)(7)-Human Rights Commission under grant No.42 for Ministry of Home Affairs for the year 1994-95.

3. This issues with the concurrence of Ministry of Finance, Department of Expenditure vide their Dy. No.547/MOS(Rev. & Exp.)/93 dated 26.5.94 and MHA IFD No.2589/FA(F)/94 dated 24.5.94.


(J.S. BURJIA)
Deputy Secretary(K)

Copy to:-

1. The Secretary General, National Human Rights Commission
2. Head of Office-cum-Disbursing Officer, National Human Rights Commission.
3. The Department of Expenditure, Ministry of Finance, New Delhi.
4. The Pay & Accounts Officer, MHA(Sectt.), New Delhi.
5. Finance Desk, MHA.
6. Spare copies-20.


(J.S. BURJIA)
Deputy Secretary(K)

I, II, III,
IV & V

5
136

POSTS FOR LAW DIVISION OF THE NATIONAL HUMAN RIGHTS COMMISSION

12/06
 (19)

Sl. No. Designation & scale of pay No. of posts sanctioned

1.	Joint Registrar (Rs. 4500-5700)	1 ✓
2.	Asstt. Registrar (Rs. 3000-4500)	2 ✓ +1
3.	Section Officer (Rs. 2000-3500)	3 ✓
4.	Assistant (Rs. 1640-2900)	3 ✓
5.	LDC (Rs. 950-1500)	3 ✓
6.	Daftry (Rs. 775-1025)	1 ✓
7.	Peon (Rs. 750-940)	3 ✓
8.	PS to Joint Registrar (Rs. 2000-3500)	1 ✓
9.	Court Master (Rs. 2000-3500)	2 ✓
10.	P.A. for Registrar (Rs. 1640-2900)	1 ✓
11.	Steno Grade 'D' for Asstt. Registrar (Rs. 1200-2040)	2 ✓
12.	Daftry for Court Master (Rs. 775-1025)	1 ✓
13.	Peon for Joint Registrar (Rs. 750-940)	1 ✓
14.	Peon for Court	2 ✓
Total:		<u>28</u>

Steno - $\frac{2}{2}$ - Upgraded vide order dt. 13/6/1999

4
 1
 1
 2
 6
 1
18

Kept in aban

POSTS FOR INVESTIGATION DIVISION OF NHRC

107
15

Sl. No.	Designation & scale of pay	No. of posts sanctioned.
1.	Dy. Inspector General (Rs. 5100-6150)	1 ✓
2.	Superintendent of Police (Rs. 3000-4500/3700-5000/ 4500-5700)	2 ✓
3.	LDC (Rs. 950-1500)	2
4.	Daftry (Rs. 775-1025)	1 ✓
5.	Peon (Rs. 750-940)	1 ✓
6.	PS for H G	1 ✓
7.	Steno Grade 'D' for S.P.	2
8.	Peon for H G	1 ✓
9.	Peon for S.P. and DSP	2 ✓
Total:		<u>13</u>

POSTS FOR RESEARCH DIVISION OF NHRC

108
6

Sl. No.	Designation & scale of Pay	No. of posts sanctioned.
1.	Director (Rs. 4500-5700)	1
2.	PS for Director (Rs. 2000-3500)	1
3.	Peon for Director (Rs. 750-940)	1
4.	Sr. Research Officer (Rs. 3000-4500)	1
5.	Research Asst. (Rs. 1640-2900)	2
6.	LDC (Rs. 950-1500)	1
7.	Peon (Rs. 750-940)	1
8.	Steno Grade 'D' for SROs	1
9.	Daftry	1

Total: 10

POSTS FOR ADMINISTRATION DIVISION OF N.H.R.C.

9

No. of posts sanctioned.

Sl. No. Designation and scale of pay

1. Joint Secretary
Personnel & General Adm.
(a) Personnel, cash, etc. 1/

2. Director Deputy Secretary Post getting upgraded (-)1

3. Daftry 2/

(b) Registry

4. Assistant 1/

5. LDC 2/

6. Peon 2/

7. Farash 2/

8. Safai Karamchhari 3/

13

Finance & Accounts

9. Senior A.O. 1/

10. A.A.O. 1 + 1/

11. Junior Accountant 2/

12. LDC 2/

13. Daftry 1/

14. Peon 2/

9

Hindi

15. Asst. Director 1/

16. Senior Translator 1/

17. Junior Translator 1/

18. LDC 2/

6

IN LIEU OF Existing Sanction post of Dy. Secy

10
8

Library

- 20. Librarian
- 21. Asstt. Librarian
- 22. Library Attendant
- 23. Peon

1 ✓
 1 ✓
 2 ✓
 2 ✓

 6

Computer Division

- 24. Sr. Systems Analyst
- 25. Programmer
- 26. Programmer Assistant

1 ✓
 1 ✓
 2 ✓

 4

MISC

- 27. PS for JS and Director
- 28. Steno Grade 'D'
- 29. Driver
- 30. Peon for Secy. General
- 31. Peon for Joint Secy.

2 ✓
 4 ✓
 1 ✓
 1 ✓
 1 ✓

 9

Grand Total: 47

POSTS FOR INFORMATION & PUBLIC RELATIONS

(9)

Sl. No.	Designation & scale of pay	No. of posts sanctioned.
1.	Information & Public Relations Officer	1 ✓
2.	Protocol Assistant	1 ✓
3.	LDC	1 ✓
4.	Peon	2 ✓
5.	Assistant	1 ✓
6.	Steno Grade 'D'	1 ✓
Total:		7

Peon - $2 + 2 + 2 + 2 + 3 + 1 + 1 + 2 + 1 + 1 + 2 + 1 + 3 = 23$

Form - $2 + 3 + = 5$

Dagm - $2 + 1 + 1 + 1 + 1 = 6$

23
5
6
34

By: New Delhi

STG (K-1)
No. 15011/9/94-HR.II
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

New Delhi 1100 01

31 May, 1994

/ O R D E R /

Sanction of the President is hereby accorded to the creation of the following temporary group 'A', 'B', 'C' & 'D' posts for the National Human Rights Commission from the date these are filled up till 28.2.1995 :-

S.No.	Name of the post & scale of pay	No. of posts
1.	Private Secretary to Chairman (Rs.3700-5000)	1
2.	Private Secretary to Members (Rs.3000-45000)	4
3.	Private Secretary to DGP (Rs.2000-3500)	1
4.	PA to DGP (Rs.1640-2900)	1
5.	L.D.C. (Rs.950-1500)	5
6.	Peon (Rs.750-950)	(12)
Total:		24

2. The expenditure involved is debitable to the major head "2070"-C-Other Administrative Services-C.2-Special Commission of Enquiry-C.2(1) -Other Commissions C.2(1)(7)-Human Rights Commission under Grant No.42 for Ministry of Home Affairs for the year 1994-95.

3. This issues with the concurrence of Ministry of Finance, Department of Expenditure vide their UO No. 548/MOS(Rev.& Exp.)/93 dated 26.5.94 and MHA IFD No. 2390/94-PA(H) dated 24.5.94. 886/Fin V/94 dt. 31.5.94


(J.S. BURJIA)
DEPUTY SECRETARY(K)

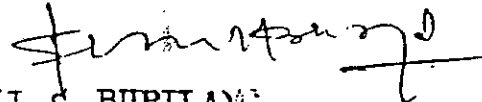
Copy to: -

1. The Secretary General, National Human Rights Commission.

contd....2p

(A)

2. Head of Office-cum-Disbursing Officer, National F. m. O Rights Commission.
3. The Department of Expenditure, Ministry of Finance, New Delhi.
4. The Pay & Accounts Officer, MHA (Sectt), New Delhi.
5. Finance-III Desk, MHA.
6. Spare copies-20.


(J. S. BURIA)
DEPUTY SECRETARY(K)

14

S.No - 7(R)

(13) - 21 - 94

No. 13026/188/93-K.III
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya
....

New Delhi 1100 01

August, 1994

ORDER


22.8.1994

Sanction of the President is hereby accorded to the creation of one temporary post of Despatch Rider in the National Human Rights Commission in the pay scale of Rs.950-1400/- with immediate effect and upto 28.2.95.


2. The post belongs to General Central Service Group 'C' (Non-Gazetted).

3. The expenditure involved is debitable to Major Head "2070"-C-Other Administrative Services - C.2-Special Commission of Enquiry - C.2(1) Other Commission - C.2(1)(7) Human Rights Commission under Grant No.42 of the Ministry of Home Affairs for the year 1994-95.

4. This issues with the concurrence of Ministry of Home Affairs IFD vide their y. No.1375/94-Fin.V dated 16.8.94.


(A.K. SRIVASTAVA)
DEPUTY SECY. TO THE GOVT. OF INDIA

- ⑦
1. National Human Rights Commission (with 2 spare copies)
 2. Pay & Accounts Office, Ministry of Home Affairs (Sectt), New Delhi.
 3. Finance V, Desk, M.H.A.
 4. Spare copies 10.


(A.K. SRIVASTAVA)
DEPUTY SECY. TO THE GOVT. OF INDIA

SHO. (V.R.)

15

No. 15011/9/94-HR.II
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

New Delhi 1100 01

7 October, 1994

/ O R D E R /

Sanction of the President is hereby accorded to the creation of the following temporary Group 'A', 'B', 'C' and 'D' posts for the National Human Rights Commission from the date these are filled up till 28.2.1995 as detailed below :-

LAW DIVISION

S.No.	Name of the post & scale of pay	No. of posts
1.	Assistant Registrar (Rs.3000-4500/-)	1
2.	Steno Grade 'D' (Rs.1200-2040/-)	1
3.	Peon (Rs.750-940/-)	1

HINDI DIVISION

4.	Junior Translator (Rs.1400-2600/-)	1
----	---------------------------------------	---

PERSONAL OFFICE OF CHAIRMAN

5.	PA to PS to Chairman (Rs.1640-2900/-)	1
----	--	---

FINANCE & ACCOUNTS DIVISION

6.	Asstt. Accounts Officer (Rs.2000-3200/-)	1
7.	Junior Accountant (Rs.1200-2040/-)	1

Total: 7

2. Sanction of the President is hereby also accorded to the upgradation of one post of Staff Car Driver created in the pay scale of Rs.950-1500/- to that of Senior Driver in the pay scale of Rs.1350-2200/- as personal to the present incumbent if he is on deputation.

Directn
by
to H.
C/S

4610/Secy/Secy
7/10/94

10/10
Su RC

3. The expenditure involved is debitable to the major head "2070"-C-Other Administrative Services C.2-Special Commission of Enquiry -C.2(1) - Other Commissions C.2(1)(7)-Human Rights Commission under Grant No.42 for Ministry of Home Affairs for the year 1994-95.

4. This issues with the concurrence of IFD vide their Dy. No. 1630/94-Fin.V dated 5.10.94.

(A.R. SRIVASTAVA)
Deputy Secretary (HR)

Copy to:-

1. The Secretary General, National Human Rights Commission.
2. Head of Office-cum-Disbursing Officer, National Human Rights Commission.
3. The Department of Expenditure, Ministry of Finance, New Delhi.
4. The Pay & Accounts Officer, MHA (Sectt.), New Delhi.
5. Finance V Desk, MHA.
6. Spare copies - 2.

(A.R. SRIVASTAVA)
Deputy Secretary (HR)

16
17

No. 13026/188/93-K.III
Government of India/Bhadrak, Sarkar
Ministry of Home Affairs/Orin Mantralaya

New Delhi 1100 01

5 October, 1994

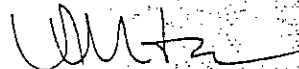
/ O R D E R /

Sanction of the President is hereby accorded to the creation of one temporary post of Staff Car Driver in NHRC in the pay scale of Rs.950-1500/- with effect from the date the post is filled in and upto 28.2.95.

2. The post belongs to General Central Service Group 'C' (Non-Gazetted).


3. The expenditure involved is debitable to Major Head "2070" -C-Other Administrative Services-C.2-Special Commission of Enquiry-C.2(1) Other Commission - C.2(1)(7) Human Rights Commission under Grant No. 42 of the Ministry of Home Affairs for the year 1994-95.

4. This issues with the concurrence of MHA, IFD vide their Dy. No.4505/FA(H)/94 dated 26.9.94.


(A.K. SRIVASTAVA)
DEPUTY SECRETARY (HR)

Copy to:-

1. National Human Rights Commission (with 2 spare copy)
2. Pay & Accounts Office, MHA (Sectt), New Delhi.
3. Finance V. Desk, MHA
4. Spare copies 10.


(A.K. SRIVASTAVA)
DEPUTY SECRETARY (HR)

118
17
41

SECRET

No. 15011/9/94-III
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

.....

New Delhi 110001

31 January, 1995

ORDER

31 JAN 1995

Sanction of the President is hereby accorded to the creation of the following temporary Group 'B', 'C' and 'D' posts in the Investigation Division of the National Human Rights Commission from the date these are filled up till 28.2.95 as detailed below:-

<u>S.No.</u>	<u>Name of the post & scale of pay</u>	<u>No. of posts</u>
1.	Deputy Suptd. of Police (Rs. 2000-3500)	6
2.	Inspector (Rs. 2000-3200)	24
3.	Constables (Rs. 950-1400)	24
4.	LDC (Rs. 950-1500)	5
5.	Daftry (Rs. 775-1025)	1
6.	Peon (Rs. 750-950)	2
Total		62

The expenditure involved is debitable to the major head "2070"-C-Other Administrative Services C. 2-Special Commission of Enquiry -C.2(1) - Other Commissions C.2(1)(7)-Human Rights Commission under Grant No.42 for Ministry of Home Affairs for the year 1994-95.

This issues with the concurrence of IFD vide their Dy.No.134/95-FinV dated 23.1.95.


(A.K. SRIVASTAVA)
DEPUTY SECRETARY(HR)

Copy to:-

1. The Secretary General, National Human Rights Commission.
2. Head of Office-cum-Disbursing Officer, National Human Rights Commission.
3. The Department of Expenditure, Ministry of Finance, New Delhi.

19

(18)

(11/17)

- 2 -

- 5. Finance V Desk, MHA.
- 6. Spare copies -20.

(Signature)
(A.K. SRIVASTAVA)
DEPUTY SECRETARY (HR)

20

(19)

2011

No. 15011/1/95-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

....

New Delhi 1100 01

24 February, 1995

①
Maybe processed quickly
To

The Secretary General,
National Human rights Commission,
Sardar Patel Bhawan,
NEW DELHI

Sir,

I am directed to convey the sanction of the President to the creation of two temporary post of Staff Car Drivers in the National Human Rights Commission in the pay scale of Rs.950-1500/- with effect from the date the posts are filled in and upto 28.2.95.

2. The expenditure involved is debitable to Major Head "2070"-C-Other Administrative Service-C.2.Special Commission of Enquiry-C.2(1) Other Commission - C.2(1)(7) Human Rights Commission under Grant No.42 of the Ministry of Home Affairs for the year 1994-95.

3. This issues with the concurrence of MHA, IFD vide their Dy. No. 297/95-Fin.V dated 22.2.95.

(A.K. SRIVASTAVA)
Deputy Secretary(HR)

Copy to:-

1. Pay & Accounts Office, MHA (Sectt), New Delhi.
2. Finance V. Desk, MHA.
3. Spare copies 5.

(A.K. SRIVASTAVA)
Deputy Secretary(HR)

Recd in Rom
28/2/95
A. K. Srivastava
O.T.S.
24/2/95
24/2/95
24/2/95

5 on tour
S.S.
24/2/95

28/2

Serial 18

(21)

9/2/11
LMS

No. 15011/9/94-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya
.....

New Delhi 1100 01

9 March, 1995

/ O R D E R /

15/3/1995

In partial modification of this Ministry's Order No. 15011/9/94-HR dated 31.1.95 sanction of the President is hereby accorded to the creation of one of the posts of Inspector mentioned at Sl. No.2 of the above order w.e.f. 18.1.95 till 28.2.95.

2. The expenditure involved is debitable to the major head "2070"-C-Other Administrative Services C. 2-Special Commission of Enquiry -C.2(1) - Other Commissions C.2(1)(7)-Human Rights Commission under Grant No.42 for Ministry of Home Affairs for the year 1994-95.

3. This issues with the concurrence of IFD vide their Dy. No. 373/95-Fin.V dated 8.3.95.

(A.K. SRIVASTAVA)
Deputy Secretary (HR)

Copy to:-

- (2)
1. The Secretary General, National Human Rights Commission
 2. Head of Office-cum-Disbursing Officer, National Human Rights Commission, Sardar Patel Bawan
 3. The Department of Expenditure, Ministry of Finance, New Delhi.
 4. The Pay & Accounts Officer, MHA (Sectt.), New Delhi
 5. Finance V Desk, MHA.
 6. Spare copies - 5.

(A.K. SRIVASTAVA)
Deputy Secretary (HR)

Sub. Ch. 9/13
SO (E)
SURE
12/3/95
13/3/95

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246

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No. 15011/9/94-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

New Delhi 1100 01

13 June, 1995

13 JUN 1995

Kindly see for
information.

14/6

14/6

Director
for SAs
Rmay
14/6

/ O R D E R /

Action of the President is hereby created to the
upgradation of two posts of Stenographer Grade 'D' in the
scale of Rs. 1200-2040/- created in the Commission for Superintendent
of Police vide this Ministry's Order No. 15011/9/94-HR dated
31.5.95 to that of P.A. in the scale of Rs. 1640-2900/- with
effect from the date the posts are filled in and upto 29.2.96.

Kind
used
at desk
stage.
14/6/95

2. The expenditure involved is debitable to the major
head "2070" -C-Other Administrative Services-C.2-Special
Commission of Enquiry-C.2(1)-Other Commissions-C.2(1)(7)-
Human Rights Commission under grant No.42 for Ministry
of Home Affairs for the year 1995-96.

3. This issues with the concurrence of IF Division of
Ministry of Home Affairs vide their Diary No. 790/95/FinV
dated 7.6.95.

14/6/95

(A.K. SRIVASTAVA)
Deputy Secretary (HR)

Copy to:-

G (I) may
be informed

1. The Secretary General, National Human Rights Commission.
2. Head of Office-cum-Disbursing Officer, National Human Rights Commission, Sanjay Patel Bhawan, New Delhi.
3. The Department of Expenditure, Ministry of Finance, New Delhi.
4. The Pay & Accounts Officer, MHA (Secyt), New Delhi.
5. Finance V, MHA.
6. Spare copies -10.

Kind personal
at desk stage.
15/6/95

(A.K. SRIVASTAVA)
Deputy Secretary (HR)

28

(22)

No. 15011/9/94-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

C. R. Unit
N. H. R. C.

New Delhi. 1100 01

Dy. No. 5231

14 December, 1995

Date

20/11/95
ORDER

Sanction of the President is hereby accorded to the creation of the following temporary Group 'A', 'B', and 'D' posts in the Investigation Division of the National Human Rights Commission from the date these are filled up till 29.2.96 as detailed below :-

S.No.	Name of the post & scale of pay	No. of post
1.	Superintendent of Police (Rs.3000-4500/3700-5000/ 4500-5700/-)	1
2.	Personal Assistant (Rs. 1640-2900/-)	1
3.	Peon (Rs.750-940/-)	1

2. The expenditure involved is debitable to Major Head '2070-C-Other Administrative Services-C.2 Special Commission of Inquiry-C.2(1) Other Commission C.2(1)(6)-Human Rights Commission, C.2(1)(6)(1) Grants-in-aid under Grant No.41 for the Ministry of Home Affairs for the year 1995-96.

3. This issues with the concurrence of IF Division vide diary No. 1599/Fin.V/95 dated 14.12.95.

Yours faithfully,

(A.K. SRIVASTAVA)
DIRECTOR(HR)

1. The Secretary General, National Human Rights Commission,
2. Head of Office-cum-Disbursing Officer, National Human Rights Commission.
3. The Pay and Accounts Officer, MHA(Sectt), New Delhi
4. Integrated Finance Division.

Sf. may kindly see to
dek
H. Ghildyal
12/12/95

189/55
12/12/95

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No.15011/88/95-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

New Delhi 110001

29 March, 1996.

ORDER

Sanction of the President is hereby accorded to the redesignation of the three posts of 'Superintendent of Police' created in National Human Rights Commission in the pay scale of Rs.3000-4500/3700-5000/4500-5700 vide this Ministry's Order No.15011/9/94-HR dated 31st May, 1994 and 15th December, 1995 as 'Senior Superintendent of Police' if operated in the pay scale of Rs.4500-5700/- as per the Recruitment Rules for the post in the pay scale of Rs.4500-5700/-.

2. The expenditure involved is debitable to Major Head '2070-C-Other Administrative Services-C.2 Special Commission of Inquiry-C.2(1) Other Commission C.2(1)(6)-Human Rights Commission, C.2(1)(6)(1) Grants-in-aid under Grant No.41 for the Ministry of Home Affairs for the year 1995-96.

3. This issues with the concurrence of IF Division vide diary No.348/96/Fin.V dated 21-3-1996.

(Signature)
(A.K. SRIVASTAVA)
DIRECTOR(HR)

- 1. The Secretary General, National Human Rights Commission.
- 2. Head of Office-cum-Disbursing Officer, National Human Rights Commission.
- 3. The pay and Accounts Officer, MHA(Sectt), New Delhi.
- 4. Integrated Finance Division.

5

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4/4/96

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4/4/96 US(E)

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3/4/96

(Signature)
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creation of post

No.15011/101/95-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya
.....

New Delhi 110001

4 April, 1996

ORDER

Sanction of the President is hereby accorded to the creation of the following temporary Group 'A', 'B', 'C' and 'D' poste for the National Human Rights Commission from the date these are filled up till 28.2.97 as detailed below :-

Law Division

<u>S.No.</u>	<u>Name of the post & scale of Pay</u>	<u>No. of posts</u>
1.	Dy. Registrar (Rs.3700-125-4700-150-5000)	1 ✓
2.	Asstt. Registrar (Rs.3000-100-3500-125-4500)	2 ✓
3.	Section Officer (Rs.2000-60-2300-EB-75-3200-100-3500)	3 ✓
4.	Assistant (Rs.1640-60-2600-EB-75-2900)	6 ✓
5.	U.D.C. (Rs.1200-30-1560-EB-40-2040)	4 ✓
6.	L.D.C. (Rs.950-20-1150-EB-25-1500)	4 ✓
7.	Steno Grade 'D' (Rs.1200-30-1560-EB-40-2040)	2 ✓
8.	Peon (Rs.750-12-870-EB-14-940)	1 ✓
9.	Daftary (Rs.775-12-871-EB-14-1025)	1 ✓
10.	Steno Grade 'C' (Rs.1640-60-2600-EB-75-2900)	1 ✓

Coordination Section

11.	Section Officer (Rs.2000-60-2300-EB-75-3200-100-3500)	1
12.	Assistant (Rs.1640-60-2600-EB-75-2900)	2

Finance and Accounts Section

13.	Assistant Accounts Officer (Rs.2000-60-2300-EB-75-3200)	1
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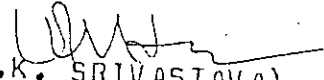
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- 14. Junior Accountant
(Re. 4200-30-1560-EB-40-2040) 2
- Information and Public Relations Unit
- 15. Assistant Information Officer
(Re. 2200-75-2800-EB-100-4000) 1

Total : 32

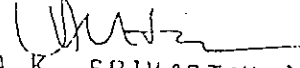
2. The expenditure involved is debitable to the major head "2070"-C-Other Administrative Services C.2-Special Commission of Enquiry-C.2(1) - Other Commissions C. 2(1)(6)- Human Rights Commission C:2 (1)(6)(1) Grants-in-aid under Grant No.41 for Ministry of Home Affairs for the year 1996-97.

3. This issues with the concurrence of IF Division vide their Dy. No. 461/96 Fin V _____ dated 4.4.96.


A.K. SRIVASTAVA
DIRECTOR(HR)

Copy to:-

- 1. The Secretary General, National Human Rights Commission.
- 2. Head of Office-cum-Disbursing Officer, NHRC.
- 3. The Department of Expenditure, Ministry of Finance, N. Del
- 4. The Pay & Accounts Officer, MHA (Sectt), New Delhi.
- 5. Finance V Desk ,MHA
- 6. Spare copies -20.


(A.K. SRIVASTAVA)
DIRECTOR(HR)

27
24

No.15011/90/97-HR
MINISTRY OF HOME AFFAIRS
(HR CELL)

16

Dated October 27, 1997.

O R D E R

In terms of the instructions contained in the M/O Finance, Deptt. of Expenditure O.M.No.A-11019/6/75-EGI dated the 24th March, 1976, sanction of the President is hereby accorded to the conversion of the following temporary posts which have been in existence for a period of not less than three years in the National Human Rights Commission, into permanent ones, with immediate effect :-

Sl.No.	Designation of posts	No. of posts
1	2	3
1.	Private Secretary to Chairman ✓	1 (One)
2.	Under Secretary ✓	2 (Two) ✓
3.	Assistant Registrar(Law) ✓	3 (Three) ✓
4.	Private Secretary to Member	4 (Four) ✓
5.	Special Assistant to Chairman	1 (One) ✓
6.	Principal Private Secretary to Secretary General.	1 (One) ✓
7.	Senior Research Officer	1 (One) ✗
8.	Information & Public Relation Officer.	1 (One) ✓
9.	Senior System Analyst	1 (One)
<u>Group 'B'</u>		
10.	Senior Accounts Officer	1 (One) ✓
11.	Assistant Director (Hindi)	1 (One) ✓

Contd..../2

May kindly see in date

USCE

28/10/97

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- 12. Programmer 1 (One) ✗
- 13. Section Officer 5 (Five) ✓
- 14. Private Secretary 6 (Six) ✓
- 15. Court Master 2 (Two) ✗
- 16. Assistant Accounts Officer 2 (Two) ✓
- 17. Librarian 1 (One) ✓
- 18. Personal Assistant 8 (Eight) ✓
- 19. Research Assistant 2 (Two) ✗
- 20. Assistant 10 (Ten) ✓
- 21. Senior Translator 1 (One) ✓
- 22. Programmer Assistant 2 (Two) ✗
- 23. Protocol Assistant 1 (One) ✓

Group 'C'

13

- 24. Junior Accountant 3 (Three)
- 25. Stenographer Grade 'D' 8 (Eight)
- 26. Junior Translator 2 (Two) ✗
- 27. Assistant Librarian 1 (One) ✗
- 28. Lower Division Clerk 21 (Twenty One) ✓
- 29. Staff Car Driver 7 (Seven) ✓
- 30. Despatch Rider 1 (One) ✓

Group 'D'

13

- 31. Library Attendant 2 (Two) ✓
- 32. Daftary 6 (Six) ✓
- 33. Peon 44 (Fourty Four) ✓
- 34. Farash 2 (Two)

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35. Safal Karamachari

3 (Three)

Total:

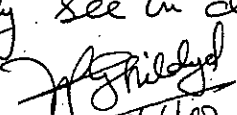
158 (One Hundred Fifty Eight)

2. This issue with the approval of the Integrated Finance of this Ministry vide their Dy. No. 2380/AFACH/97 dated 22 October, 1997.


[K.D. Maitti]
Deputy Secretary (HR)

1. The Secretary General, National Human Rights Commission.
2. Head of Office-cum-Disbursing Officer, NHRC.
3. Pay & Accounts Officer, MHA (Sectt.), New Delhi.
4. Finance Desk, MHA.
5. Spare Copies (20).

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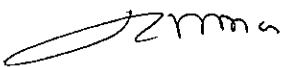

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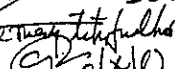
~~Director~~ ~~Labour~~
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~~J.S.~~ L. ~~Ch~~
28/10/97
~~S.G.~~


28.10.97

S. G. Sectt.
Dy. No. 29110
Date 28/10/97

386/15(E)
29/10/97

J.S.
Is on leave
29/10/97

Director (SSE)
acting. 
29/10/97
29/10
29/10/97
Sh.M

By M 4842
23/9/88

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No. 15011/34/97-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

New Delhi 1100 01
18th September, 1998

O R D E R

Sanction of the President is hereby accorded to the creation of the following temporary Group 'A', 'B' and 'D' posts in the National Human Rights Commission for a period of one year w.e.f. the date these posts are filled up, as detailed below:-

GROUP -A

1. Presenting Officer 5 (Five)
(Rs.18400-500-22400)

GROUP -B

2. Private Secretary 5 (Five)
(Rs.6500-200-10500)

GROUP-D

3. Peon 5 (Five)
(Rs.2550-55-2660-60-3200)

2. The expenditure involved is debitable to the Major Head 2070-Other Administrative Services - 105 Special Commission of Inquiry -02-Other Commission - 0.02 Human Rights Commission 0 0.02.31 Grants-in-Aid under Grant No.43, Ministry of Home Affairs for the year 1998-99.

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on file
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3. This issues with the concurrence of IFD vide their Dy. No. 4500/FA(H)/98 date'18.9.98.

21 SEP 1998

(K.D. Maiti)
Deputy Secretary(HR)

Copy to :-

1. Secretary General, NHRC.
2. Head of Office -cum-Disbursing Officer, NHRC.
3. Ministry of Finance, Department of Expenditure.
4. Pay and Accounts Officer, Sectt. MHA
5. Finance-V. Desk, MHA
6. PPS to HS for information

N. H. R. C.
C. R. Unit

21 Sept 1998

4836

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(ST) 16

Distt. Section
Dy. No. 4631
Date 17/8/2000

No. 15011/86/99-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

USCE

N. H. K.
C. R. Unit

14 AUG 2000

New Delhi 1100 01
11th August, 2000

5003
S. Dy. No.

O R D E R

Sanction of the President is hereby accorded to the creation of 50 temporary Group 'A', 'B', 'C' and 'D' posts as mentioned in para 2 in the National Human Rights Commission for a period of one year with immediate effect and upto 28.2.2001 by simultaneous abolition of 16 posts in the National Human Rights Commission as indicated in para 3 hereunder:-

2. POSTS TO BE CREATED

GROUP 'A'

S.No.	Designation	Scale of pay	No. of post
1.	Dy. Registrar	Rs.12000-375-16500/-	2 (two)
2.	Asstt.Registrar	Rs.10000-325-15200/-	3 (Three)

GROUP 'B'

3.	Section Officer	Rs.6500-200-10500/-	2 (two)
4.	Dy. Superintendent of Police	Rs.6500-200-10500/-	3 (three)
5.	Personal Asstt.	Rs.5500-175-9000/-	2 (two)
6.	Research Asstt.	Rs.5500-175-9000/-	1 (one)
7.	Assistant	Rs.5500-175-9000/-	10 (ten)
8.	Accountant	Rs.5500-175-9000/-	2 (two)

GROUP 'C'

9.	Stenographer Grade 'D'	Rs.4000-100-6000/-	6 (six)
10.	U.D.C.	Rs.4000-100-6000/-	6 (six)
11.	L.D.C.	Rs.3050-75-3950-80-4590/-	6 (six)
12.	Staff Car	Rs.3050-75-3950-80-	2 (two)

S. Singh
16/8
A. Kumar
16/8

GROUP 'D'

13.	Peon	Rs. 2550-55-2660-60-3200/-	3 (three)
14.	Farash	Rs. 2550-55-2660-60-3200/-	1 (one)
15.	Safaikarmchari	Rs. 2550-55-2660-60-3200/-	1 (one)
			50 (fifty)

3. POSTS TO BE ABOLISHED

1.	Inspector	Rs. 6500-200-10500/-	4 (four)
2.	Junior Accountant	Rs. 4000-100-6000/-	2 (two)
3.	Constable	Rs. 3050-75-3950-80-4590/-	9 (nine)
4.	Library Attendent	Rs. 2660-60-3150-65-3540/-	1 (one)
			16 (sixteen)

4. 50 posts mentioned in para 2 above will be filled up by re-deployment of surplus staff or through deputation as far as possible; direct recruitment being resorted to only in exceptional cases.

5. The expenditure involved is debitable to Major Head '2070' - Other Administrative Services 02.02 Human Rights Commission, 02.02.31 Grants-in-aid under Grant No. 45 Ministry of Home Affairs for the year 2000-2001.

6. This issues with the concurrence of IF Division vide their Dy. No. 1435/Fin.V/2000 dated 10.8.2000.

(A. Chowdhury)
(A. Chowdhury)
Under Secretary (HR)

Copy to:-

1. P&AO, MHA Sectt., Dalhousie Road, New Delhi
2. National Human Rights Commission, Sardar Patel Bhawan, New Delhi.
3. Ministry of Finance, Department of Expenditure.
4. Finance V. MHA

H. H. R. C.
C.R. Unit

No. 15011/86/99-HR
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

19/05/2001

Dy. No. 2915

Date 26/7/01

27 JUL 2001

SP/CO.BH.CBG

New Delhi, the 26th July, 2001

Dy. No.

8312

ORDER

Sanction of the President is hereby accorded to the creation of 10 temporary Group 'A', 'B', 'C' and 'D' posts in National Human Rights Commission with immediate effect and upto 28.2.2002 :-

GROUP 'A'

S. No.	Designation	Scale of Pay	No. of posts
1.	Under Secretary	Rs. 10000-325-15200/-	1 (one)

GROUP 'B'

2.	Section Officer	Rs. 6500-200-10500/-	1 (one)
3.	Personal Assistant	Rs. 5500-175-9000/-	2 (two)
4.	Assistant	Rs. 5500-175-9000/-	2 (two)

GROUP 'C'

5.	Steno Grade 'D'	Rs. 4000-100-6000/-	1 (two)
6.	Lower Division Clerk	Rs. 3050-75-3950-80-4590/-	2 (two)
7.	Despatch Rider	Rs. 3050-75-3950-80-4590/-	1 (two)

3. The expenditure involved is debitale to Major Head '2070' - Other Administrative Services 02.02 Human Rights Commission, 02.02.31 Grants-in-aid under Grant No. 45 Ministry of Home Affairs for the year 2001-2002.

4. This issues with the concurrence of IF Division vide their Dy. No. 1115/Fin.V/2001 dated 25.7.2001.

(Kirthy Kumar)
Director (HR)

Copy to:-

1. P&AO, MHA Sectt., Dalhousie Road, New Delhi.
2. National Human Rights Commission, Sardar Patel Bhawan, New Delhi.
3. Ministry of Finance, Department of Expenditure with reference to their Dy. No. 626/E.Coord.I/2001 dated 19.7.2001.
4. Finance V. MHA.

27/7/01
E. K. V. K. / Sanjay
Pl. rence to
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Most Immediate

No. 15011/63/2003-HR.III
Government of India/Bharat Sarkar
Ministry of Home Affairs/Grih Mantralaya

A Wing - 1st floor, Lok Nayak Bhawan, New Delhi
Dated, the 6th December, 2005

ORDER

Sanction of the President is hereby accorded to the creation of the following temporary Group 'A' posts in the National Human Rights Commission w.e.f. the date these posts are filled up and upto 28.2.2007 as detailed below: -

- i) Chief Coordinator (Training)
(Rs. 18400-22400) (through Central Staffing Scheme) 1 (one)
- ii) Sr. Research Officer
(Rs. 10000-15200) 1 (one)

2. The following posts would be kept in abeyance till such time as the newly created posts are in operation: -

- i) Assistant Registrar (Law)
(Rs. 10000-15200) 1 (one)
- ii) Inspector
(Rs. 6500-10500) 1 (one)
- iii) Programmer Assistant
(Rs 5500-9000) 1 (one)
- iv) Steno Gr. 'D'
(Rs. 4000-6000) 1 (one)

2. The expenditure involved is debitable to the Major Head 2070-Other Administrative Services - 105 Special Commission of Inquiry-02-Other Commission-0.02 Human Rights Commission 0 0.02.31 Grants-in-Aid under Grant No. 52, Ministry of Home Affairs for the year 2005-2006.

3. This issues with the concurrence of IFD of Ministry of Home Affairs vide their Dy. No. F 2137/Fin.V/05 dated 5.12.2005.


(Kirthy Kumar)
Director (HR)

Copy to: -

- 1. Secretary General, NHRC, Faridkot House, Copernicus Marg, New Delhi.
- 2. Cabinet Secretariat with reference to their O.M. No. 55/CM/2005(i) dated 28.11.2005.
- 3. DDO, NHRC, Faridkot House, Copernicus Marg, New Delhi.
- 4. Ministry of Finance, Department of Expenditure, North Block, New Delhi.
- 5. Pay and Accounts Officer, Secretariat, MHA.

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1. Jan

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F. No. 15011/28/2008-HR.III
 GOVERNMENT OF INDIA
 MINISTRY OF HOME AFFAIRS
 (HUMAN RIGHTS DIVISION)

4th Floor, NDCC-II Building,
 Jai Singh Road, New Delhi - 01
 Dated the 30th May, 2015
 12/4

ORDER

The proposal of the National Human Rights Commission for creation of 64 posts and abolition of 37 posts as recommended by the Staff Inspection Unit, Ministry of Finance has been examined in consultation with the D/o Expenditure and it has been decided to implement the recommendation of the Staff Inspection Report in the National Human Rights Commission. Consequently, Sanction of the President is accorded to the creation of Sixteen (16) Group 'A', 'B' and 'C' posts in the National Human Rights Commission with immediate effect. Simultaneously it is also decided to abolish 28 posts, and adjust 09 posts (i.e. one post of Private Secretary, one Post of Section Officer, three posts of Assistant, two Posts of UDC and two Posts of Multi Tasking Staff) as detailed below:-

POSTS CREATED

S.No.	Designation	Pay Band+ Grade Pay (Rs.)	Number of posts
1.	Joint Director (Research)	PB -3 + 7600	1
2.	Assistant Registrar	PB -3 +6600	1
3.	Research Officer	PB -3 +5400	2
4.	Librarian/Documentation Officer	PB -3 +5400	1
5.	Section Officer	PB -2 +4600	1
6.	Private Secretary	PB -2 +4600	2
7.	Assistant	PB -2 +4200	2
8.	Sr. Research Assistant	PB -2 +4600	1
9.	Personnel Assistant	PB -2 +4200	1
10.	Accountant	PB -2 +4200	1
11.	Stenographer Gr.D	PB -1 +2400	2
12.	UDC	PB -1 +2400	1
	Total		16

us(E)

Mr. JS/HR/15/15

JS/HR/15/15

JS/HR/15/15

or information at date stage will be processed on file.

mg/HCP

JS(P/A) may explain the implications on ground for the work in the Commission.

SCANED

90354
 15/5/2015

90354

19/5/2015

1. Pl examine on file with implications of each Post in rank and file. Cont.....

As required/desired by HACP, we may get inputs from all zones and prepare work pl

JS(P/A)

JS(F/R)

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ADJUSTMENT

S.No	Designation	Pay Band + Grade Pay (Rs)	Number of posts
1.	Private Secretary	PB 2+4600	1
2.	Section Officer	PB 2+4600	1
3.	Assistant	PB 2+4200	3
4.	UDC	PB 1+2400	2
5.	MTS	PB 1+1800	2
	Total		09

POSTS ABOLISHED

S.No	Designation	Pay Band + Grade Pay (Rs)	Number of posts
1.	Director (Research)	PB. 4+8700	1
2.	Court Master	PB 2+4800	2
3.	Librarian	PB 2+4600	1
4.	Protocol Assistant	PB 2+4200	1
5.	LDC	PB 1+1900	20
6.	Constable	PB 1+2000	3
	Total		28

2. This issues with the approval of the Ministry of Finance (D/o Expenditure) E. Coord.-1 Branch vide their I.D. No. 191639/E-Coord.-I/2014 dated 30/03/2015.

(Signature) 12.5.15

(N.R. SINGH)
Under Secretary (HR)
Telefax- 23438092

Copy to:-

1. The Secretary General, NHRC, MAB, GPO Complex, INA, New Delhi-23.
2. DDO, National Human Rights Commission, MAB, GPO, INA New Delhi-23.
3. Pay & Accounts Officer, MHA (Sectt.), 2/10, Jam Nagar House New Delhi-11
4. Section Officer (Finance-V), MHA North Block New Delhi-01
5. DS (E-Coord-I), M/o Finance, D/o Expenditure, N.B. with ID No 191639/E-Coord-I/2014 dated 30/03/2015

No. 15011/119/2017-HR-III
Government of India
Ministry of Home Affairs
(Internal Security – I Division)

38,
151334/12
14/10/19

2nd Floor, MDCNS,
India Gate, New Delhi-110001
Dated 10th October, 2019

ORDER

Sanction of the President is hereby conveyed for creation of following 25 (twenty-five) posts in the National Human Rights Commission with immediate effect: -

Sl.	Name of the post	Pay scale	No. of post
1	Deputy Secretary	Level-12	01
2	Section Officer	Level-7	02 ✓
3	Personal Assistant	Level-6	02
4	Assistant	Level-6	04
5	Steno Grade 'D'	Level-4	02
6	Deputy Documentation Officer	Level-6	01
7	System Analyst	Level-10	01
8	Programmer Assistant	Level-6	01
9	Assistant Registrar (Law)	Level-11	02
10	Senior Superintendent of Police (SSP)	Level-13	01
11	Deputy Superintendent of Police (DSP)	Level-6	02
12	Inspector	Level-6	06
	Total		25

2. This issues with the approval of the Ministry of Finance (D/o Expenditure)'s I.D. No.1227627/E.Coord.I/19 dated 07th October, 2019.

V. Ganesh Kumar
(V. Ganesh Kumar)

Under Secretary to the Govt. of India
Telefax – 23075332

Aganandh Singh
JS (ASR)

Received
4/10/2019
10/10/2019

US (DASH)

1. The Secretary General, NHRC, MAB, GPO Complex, INA, Delhi-23.
2. DDO, NHRC, MAB, GPO Complex, INA, Delhi-23.
3. Pay and Accounts Officer, MHA (Sectt.), 2/10, Jam Nagar House, Delhi-11
4. AFA (Home), IFD-V, MHA, North Block, Delhi-01.
5. US(E.C.1), D/o Expenditure, M/o Finance, North Block, Delhi-01 w.r.t. I.D. No. 1227627/E.Coord.I/19 dated 07th October, 2019.

(1/2/20)
16/10

SO/ET

No. 15011/86/2019-HR-III
Government of India
Ministry of Home Affairs
(CTCR & IS-II Division)

89 72
54822/CA
02/06/2020

2nd Floor, MDCNS,
India Gate, New Delhi-110001
Dated 28th May, 2020

ORDER

Sanction of the President is hereby conveyed for creation of following 2 (two) posts in the National Human Rights Commission with immediate effect: -

Sl.	Name of the post	Pay scale	No. of post
1	Principal Private Secretary	Level-11	01
2	Personal Assistant	Level-6	01
	Total		02

2. 01 (one) post of Staff Car Driver and 03 (three) posts of MTS may be outsourced. It is also advised to get revived all those vacant posts, which have come under 'deemed-abolished' category in terms of Department of Expenditure's OM dated 12th April, 2017.

3. This issues with the approval of the Ministry of Finance (D/o Expenditure)'s I.D. No.1371862/E.Coord.I/20 dated 21st May, 2020.

Handwritten:
To JS (ARR) 2/16

Handwritten:
To VS (E)

Handwritten Signature:
(V. Ganesh Kumar)
Under Secretary to the Govt. of India
Telefax - 23075332

1. The Secretary General, NHRC, MAB, GPO Complex, INA, Delhi-23.
2. DDO, NHRC, MAB, GPO Complex, INA, Delhi-23.
3. Pay and Accounts Officer, MHA (Sectt.), 2/10, Jam Nagar House, Delhi-11
4. AFA (Home), IFD-V, MHA, North Block, Delhi-01.
5. US(E.C.1), D/o Expenditure, M/o Finance, North Block, Delhi-01 w.r.t. I.D. No. 1371862/E.Coord.I/20 dated 21st May, 2020.

Handwritten:
1/24
3/6
SO/E7